

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

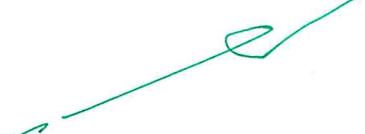
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.57/BB/ 2017	-	For hearing	230/ 232	Bells Softech Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Avinash B 9986054550	Petitioners	
2	Sinchana M.R (aa45320c87)	ROC/ED	

ORDER

Counsel for Petitioner is present. He has filed Affidavit alongwith annexure. Smt. M.R Sinchana, Standing Counsel appearing for ROC & R.D is present. She reported that, she intimate them about this case. O.L has filed Application in O.L.R No.182/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection to grant permission to O.L. Hence, OLR No.182/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company is directed to pay the fee of the Chartered Accountant as fixed. For filing report and for filing comments if any, list it on 05/01/2018.


Member (T)


Member (J)